

**F. No. J-11016/1/2017-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 10<sup>th</sup> July, 2017

**ORDER**

The President is pleased to engage following Advocates as **Group 'B'/'C'** Panel Counsel for conducting Central Government litigation before Supreme Court of India as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

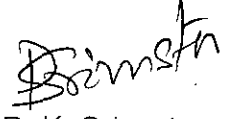
**SUPREME COURT OF INDIA**

<b>Group 'B' Panel Counsel</b>			
<b>Sr. No.</b>	<b>Name</b>	<b>Contact details</b>	<b>Enrollment No.</b>
1.	S. I. Naqvi	C/o Shri Liyaquat Ali Zaidi, XEN, JMI, A-14, Flat No. 302, Street No. 3, Johri Farm, Jamia Nagar, New Delhi-110025. Mob: 7860012545 Email: <a href="mailto:lawlink55@gmail.com">lawlink55@gmail.com</a>	UP/1200/2007
<b>Group 'C' Panel Counsel</b>			
2.	K. V. Girish Chowdary	A46, First Floor, Defence Colony, New Delhi-110024. Mob: 9999592754 Email: <a href="mailto:girishkosaraju@gmail.com">girishkosaraju@gmail.com</a>	D/3672/2012
3.	Ms. Kritika Sachdeva	F-1/13, Model Town, Delhi Pin-110009. Mob: 99999960228 Email: <a href="mailto:kritika.sachdeva06@gmail.com">kritika.sachdeva06@gmail.com</a>	D/2693/2014
4.	Ms. Snidha Mehra	30, Lawyers Chamber, Supreme Court of India, New Delhi-110001. Mob: 9999894776 Email: <a href="mailto:mehra.snidha@gmail.com">mehra.snidha@gmail.com</a>	D/2045/2015
5.	Rishabh Jain	2, Ansari Road, Daryaganj, New Delhi-110002. Mob: 9136966666 Email: <a href="mailto:spl@rishabhjain.com">spl@rishabhjain.com</a>	D/3408/2014



2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

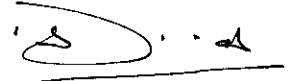
3. Hindi version of this order will follow.



(R. K. Srivastava)  
Deputy Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. All the panel counsel, as above.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Cash (LA) Section.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

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